

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

IA 45020/2017,45025/2017,45028/2017, in Civil Appeal No(s).
8348/2017

ESSAR POWER GUJARAT LIMITED

Appellant(s)

VERSUS

GUJARAT URJA VIKAS NIGAM LTD & ANR.

Respondent(s)

(FOR [PERM. TO FILE APPEAL W/O C/C AND PLAIN COPY OF I/O] ON IA
45020/2017 FOR [EXEMPTION FROM FILING C/C AND PLAIN COPY OF I/O]
ON IA 45025/2017 FOR EX-PARTE STAY ON IA 45028/2017)

Date : 11-08-2017 These matters were called on for hearing today.

For Appellant(s) Ms. Neha Agarwal,Adv.
Mr. E. C. Agrawala, AORFor Respondent(s) Mr. Shubhada Kubde,Adv.
Ms. Hemantika Wahi, AORUPON hearing the counsel the Court made the following
O R D E RFour weeks time is given to the respondent No.1 to file the
counter affidavit.Service of notice is complete on respondent No. 2 but no one
has entered appearance on his behalf.

List again on 22.9.2017.

SANJAY PARIHAR
Registrar